

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

Original Application No.332/00478/2016

This the 20th day of February, 2019

Hon'ble Ms. Jasmine Ahmed, Member - J

Hon'ble Mr. Devendra Chaudhry, Member - A

Suresh Chandra Yadav, aged about 54 years, Son of late Bachhan Lal, at present working as Postman in Alambagh Post Office, District- Lucknow.

..... Applicant

By Advocate: Sri Sunil Kumar

VERSUS

1. Union of India through the Secretary Department of Posts, New Delhi.
2. Chief Post Master General, U.P. Circle, U.P. Lucknow.
3. Director of Postal Services (HQ), Office of CPMG, U.P. Circle, Lucknow.
4. Senior Superintendent of Post offices, Lucknow.
5. Assistant Superintendent of Post Offices, East Sub Division, Lucknow.
6. Assistant Superintendent of Post Offices, North Sub Division, Lucknow.

..... Respondents

By Advocate: Sri Rajesh Katiyar

O R D E R (ORAL)

Hon'ble Ms. Jasmine Ahmed, Member - J

Learned counsel for the applicant is present and states that he does not want to press this Original Application (OA) as inquiry has already been conducted and punishment has been imposed to the applicant. Accordingly, the OA is dismissed as not pressed.

(Devendra Chaudhry)
Member (A)

JNS

(Jasmine Ahmed)
Member (J)